

**FORM G (REISSUE)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SUDRADH CONSTRUCITONS PRIVATE LIMITED**

*(Under regulation 36A (1A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) i.e. for sale of 7 units of Corporate Debtor in Rajkamal Bayside Complex, Situated at Plot No. 28, Sector-15, CBD, Belapur, Navi Mumbai-4000614 or for Corporate Debtor as a whole.*

| RELEVANT PARTICULARS |                                                                           |                                                                                                                                                                 |
|----------------------|---------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the Corporate Debtor along with PAN & CIN/LLP No.                 | <b>Sudradh Constructions Pvt Ltd</b><br><b>PAN- AABCS4595E</b><br><b>CIN: U99999MH1992PTC066316</b>                                                             |
| 2.                   | Address of the registered office<br><br>Other address                     | 204, Chandra Mahal, Room No. 23, 2nd Floor, Thakurdwar, Mumbai Maharashtra 400002<br><br>231-233, Big Splash, Sector 17, Vashi, Navi Mumbai - 400703            |
| 3.                   | URL of website                                                            | <a href="https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/">https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/</a> |
| 4.                   | Details of place where majority of fixed assets are located               | Majority of assets situated at Rajkamal Bay Side Co-operative Housing Society Limited, situated at Plot No. 28, Sector 15, CBD, Belapur, Navi Mumbai 400614.    |
| 5.                   | Installed capacity of main products/ services                             | Company is not operational since long (Project already completed)                                                                                               |
| 6.                   | Quantity and value of main products/ services sold in last financial year | Total Income of Rs.6.35 Lakhs as mentioned in the Audited Profit & Loss Statement of Financial Year 2023-2024.                                                  |
| 7.                   | Number of employees/ workmen                                              | Nil (Company is not operational as of now)                                                                                                                      |

|     |                                                                                                                                       |                                                                                                                                                                                                                                                                                              |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | <a href="https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/">https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/</a><br><br>OR email at –<br><a href="mailto:sudradhconstructionprivatelim@gmail.com">sudradhconstructionprivatelim@gmail.com</a> |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | <a href="https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/">https://insolvencyandbankruptcy.in/sudradh-construction-private-limited/</a><br><br>OR email at –<br><a href="mailto:sudradhconstructionprivatelim@gmail.com">sudradhconstructionprivatelim@gmail.com</a> |
| 10. | Last date for receipt of expression of interest                                                                                       | 26.03.2026                                                                                                                                                                                                                                                                                   |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 29.03.2026                                                                                                                                                                                                                                                                                   |
| 12. | Last date for submission of objections to provisional list                                                                            | 01.04.2026                                                                                                                                                                                                                                                                                   |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 04.04.2026                                                                                                                                                                                                                                                                                   |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 08.04.2026                                                                                                                                                                                                                                                                                   |
| 15. | Last date for submission of resolution plan                                                                                           | 08.05.2026                                                                                                                                                                                                                                                                                   |
| 16. | Process email id to submit EOI                                                                                                        | <a href="mailto:sudradhconstructionprivatelim@gmail.com">sudradhconstructionprivatelim@gmail.com</a>                                                                                                                                                                                         |

SD/-

**Anurag Kumar Sinha**

Resolution Professional of

Sudradh Constructions Private Limited

Reg. No.: IBBI/IPA-001/IP-P00427/2017-18/10750

Email: [sudradhconstructionprivatelim@gmail.com](mailto:sudradhconstructionprivatelim@gmail.com)

Date: 11.03.2026

Place: Mumbai